



\$~14 to 58, 60 to 77, 79 to 90, 94 to 96, 98 & 161

* IN THE HIGH COURT OF DELHI AT NEW DELHI

14

+ W.P.(C) 990/2021

M/S BPTP LTD. Petitioner

Through: Mr.Kishore Kunal, Mr.Manish

Rastogi and Ms. Ankita Prakash,

Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Tushar Mehta, Ld.SG, Mr.Zoheb

Hossain, Mr. Vive, Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP

and NAA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

Mr. Vivek Goyal, CGSC for UOI/R-1 with Mr. Bibhash Kumar, Advocate.

15

+ W.P.(C) 997/2021 & CM No.2721/2021

M/S MAN REALTY LTD & ANR. Petitioners

Through: Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Tushar Mehta, Ld.SG, Mr.Zoheb

Hossain, Mr. Vive, Gurnani, Mr. Aditya Chhajed and Mr. Dewang





Singh Chauhan, Advocates for DGAP and NAA.

Mr. Farman Ali, SPC, Mr. Krishan Kumar and Mr.Athar Raza Farooquei, Adv. for UOI.

16

+ W.P.(C) 1357/2021

M/S INFINITI RETAIL LTD

..... Petitioner

Through:

Mr.Rohan Shah, Mr. Srisabarirajan, Mr. Mihir Deshmukh, Mr.Jay Gandhi

and Mr. Rajat Mittal, Advs.

versus

UNION OF INDIA AND ORS.

..... Respondents

Through:

Mr. Dev. P. Bhardwaj, Standing Counsel for UOI with Ms. Anubha Bhardwaj, Adv.

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Mr. Vive, Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP

and NAA.

17

+ W.P.(C) 1366/2021

M/S TATA STARBUCKS PRIVATE LIMITED Petitioner

Through: Mr. Rohan Shah, Mr. S. Mahesh Sahasranaman, Mr. SriSabari Rajan,

Ms. Geetanjali Murti & Mr. Kumar

Harshvardhan, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb

Hossain, Mr. Vive, Gurnani,





Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and NAA.

18

+ W.P.(C) 1593/2021 & CM No.4529/2021

RAYMOND CONSUMER CARE LTD. Petitioner

Through: Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Pradeep Kumar Sharma, Adv.for

UOI.

Mr. Tushar Mehta, Ld.SG, Mr. Zoheb Hossain, Mr. Vive, Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP

and NAA.

Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta, Advs. for NAA.

19

+ W.P.(C) 1765/2021

M/S LE REVE Petitioner

Through: Mr.Nikhil Gupta, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Rishabh Sahu, Adv. for UOI.

Mr. Ashwini Chawla, Adv. for R-2 &

3

Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr.





SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP

20

+ W.P.(C) 1766/2021

NEEVA FOODS PVT. LTD Petitioner

Through: Mr.Nikhil Gupta, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Aditya Dewan with Mr.Aditya

Hooda, Mr.Sahil Chandra and Mr.Vivek Mishra, Advs. for R-

2/NAPA

21

+ W.P.(C) 1852/2021 & CM Nos.5359/2021, 29026-29027/2021

M/S SUBWAY SYSTEMS INDIA PVT LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Satya Ranjan Swain, CGSC,

Mr.Kautilya Birat, Adv. for R-1.

Mr. Tushar Mehta, Ld.SG, Mr. Zoheb Hossain, Mr. Vive, Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP

and NAA.

22

+ W.P.(C) 1951/2021 & CM Nos.5705-06/2021

M/S SUB WEST RESTAURANTS LLP Petitioner

Through: Mr. Abhishek A Rastogi, Adv.





versus

UNION OF IN	DIA & C	RS.					••••	. Re	espond	lents
	CC1	1	3.6	α	• ,	0.1	A 1	C	D 1	

Through: Ms.Sunieta Ojha,Adv. for R-1.

Mr.Aditya Dewan, Mr.Aditya Hooda, Mr.Sahil Chandra, Mr.Vivek Mishra,

Advs. for R-3/NAPA

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

Ms. Talish Ray, Adv.

23

+ W.P.(C) 2440/2021

BONNE SANTE Petitioner

Through: Mr.Nikhil Gupta, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Pradeep Kumar Sharma, Adv.for

UOI.

Mr.Rony O. John, Mr.Piyush Swami and Mr.Arshdeep Singh, Advs. for R-

2 and 3.

24

+ W.P.(C) 2676/2021 & CM APPL.7906/2021, CM APPL.7907/2021

HORIZON PROJECTS PRIVATE LIMITED Petitioner

Through: Mr. Kumar Visalaksh and Mr. Udit

Jain, Advs.

versus

UNION OF INDIA & ORS. Respondents





Through: Mr. Rajesh Kumar with Mr. Puneet

Yadav, Advocates for UOI.

Mr. Tushar Mehta, Ld.SG, Mr. Zoheb Mr. Vive. Gurnani. Hossain. Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP

and NAA.

Mr. Parangat Pandey, Adv. for R-3.

25

W.P.(C) 2785/2021 & CM APL.8368/2021 +

> SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

> > Sujit Ghosh, Mr. Mannat Through: Mr.

> > > Waraich and Mr. Ashray Behura,

Advs.

versus

UNION OF INDIA & ORS. Respondents

> Through: Mr. Tushar Mehta, Ld.SG, Mr. Zoheb

> > Hossain. Mr. Vive. Gurnani. Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP

and NAA.

26

W.P.(C) 2897/2021 +

> ITC LIMITED & ANR. Petitioners

> > Mr. Ajay Aggarwal, Advocate Through:

versus

UNION OF INDIA & ORS. Respondents

> Mr. Ravi Prakash, CGSC for UOI Through:

with Ms. Shruti Shivkumar and Mr.

Taha Yasin, Advocates.

Mr. Tushar Mehta, Ld. SG, Mr. Zoheb Vive. Gurnani. Hossain, Mr. Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP

and NAA.





+ W.P.(C) 2970/2021

M/S DRA AADITHYA PROJECTS PVT. LTD. Petitioner

Through: Mr. Monish Panda, Mr. Mrinal Bharat

Ram, Mr. Prabjot Hora and Ms. Nikita

Patra, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Manish Mohan, CGSC for UOI.

Mr. Sameer Vashisht, ASC Civil GNCTD with Ms. Sanjana Nangia,

Advocates.

Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs.

for NAA & DGAP

Mr.Aman Malik, Mr. Yunus Malik, Mr.Vijay Kumar Maurya and Ms.Shubhi Bhardwaj, Adv. for NAA

and DGAP

28

+ W.P.(C) 3254/2021

GILLETTE INDIA LTD Petitioner

Through: Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Tushar Mehta, Ld.SG, Mr.Zoheb

Hossain, Mr. Vive, Gurnani, Mr. Aditya Chhajed and Mr. Dewang





Singh Chauhan, Advocates for DGAP and NAA.

Mr. Asheesh Jain, CGSC with Mr. Adarsh Kr. Gupta Mr.Keshav Mann and Ms. Preeti Singh, Advocates for UOI.

29

+ W.P.(C) 3306/2021

PROCTER AND GAMBLE HOME PRODUCTS PVT LTD

..... Petitioner

Through: Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri,

Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ripudaman Bhardwaj, CGSC

and Kushagra Kumar, Adv for R-1. Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Mr. Vive, Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP

and NAA.

30

+ W.P.(C) 3327/2021

PROCTER AND GAMBLE HYGIENE AND HEALTH CARE LTD

..... Petitioner

Through: Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri.





Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vivek Goyal, CGSC for UOI/R-1

with Mr. Bibhash Kumar, Advocate. Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Mr. Vive, Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP

and NAA.

31

+ W.P.(C) 3508/2021 & CM Nos.25152-53/2021

M/S ALTON BUILDTECH INDIA PVT LTD Petitioner

Through: Mr. Tarun Gulati, Sr Adv with

Ms.Ruby Singh Ahuja, Mr.Vishal Gehrana, Ms.Kritika Sachdeva, Mr.Lakshay Khanna and

Mr.Jappanpret Hora, Adocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vinod Diwakar, CGSC with

Mr. Vishal Kumar Singh and

Mr.Olson Nair, Advs. for UOI.

Mr. Tushar Mehta, Ld.SG, Mr. Zoheb Hossain, Mr. Vive, Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP

and NAA.

Mr. Yunus Malik, Mr. Vijay Kumar Maurya and Ms. Shubhi Bhardwaj,

Adv. for NAA and DGAP

32

+ W.P.(C) 3867/2021

M/S ELECTRONICS MART INDIA LTD Petitioner

Through: Mr.Nikhil Gupta, Adv.





versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Farman Ali, SPC, Mr. Krishan Kumar and Mr. Athar Raza Farooquei,

Adv. for UOI.

Mr.Aman Malik, Mr. Yunus Malik, Mr.Vijay Kumar Maurya and Ms.Shubhi Bhardwaj, Adv. for NAA

and DGAP

33

+ W.P.(C) 4600/2021

INOX LEISURE LIMITED.

..... Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit

Jain, Advocates.

Mr. Siddhant Yadav, Advocate.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.

Mr. Bhagwan Swarup Shukla, CGSC

for UOI.

Mr. Tushar Mehta, Ld.SG, Mr. Zoheb Hossain, Mr. Vive, Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP

and NAA.

34

+ W.P.(C) 4789/2021

M/S MANAS VIHAR SAHAKARI AWAS SAMITI LTD.

..... Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

versus





UNION OF INDIA & ORS. Respondents

Through: Mr. Bhagwan Swarup Shukla, CGSC

for UOI.

Mr. Tushar Mehta, Ld.SG, Mr. Zoheb Hossain, Mr. Vive, Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP

and NAA.

Mr. Manas Bhatnagar, Advocates for

R-4.

Mr. Vinod Diwakar, CGSC, Mr. Vishal

Kr. Singh, Adv. for UOI.

35

+ W.P.(C) 6337/2021 & CM APPL.19960/2021

M/S PURI CONSTRUCTION PVT. LTD. Petitioner

Through: Ms.Purvi Sinha, Ms.Hemlata Rawat

& Mr. Ayushman Vatsyayana and

Mr. Chetan Kumar Shukla,

Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Apoorv Kurup, CGSC for R-1

with Ms.Nidhi Mittal & Mr.Ojaswa

Pathak, Advs.

Mr. Tushar Mehta, Ld.SG, Mr. Zoheb Hossain, Mr. Vive, Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP

and NAA.

Mr.Ravi Prakash, CGSC for R-3 to R-6 with Ms.Shruti Shivkumar, Adv.

36

+ W.P.(C) 12471/2021 & CM No.39234/2021

SOUTHWINDS PROJECTS LLP Petitioner

Through: Mr.Kunal Vajani with Mr.Kunal Mimani, Mr. Kartikey Bhatt and





Mr. Gurveer Lally, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Asheesh Jain, CGSC with Mr.

Adarsh Kr. Gupta, Mr.Keshav Mann,

Advocates for UOI.

Mr.Aditya Singla, Sr. Standing Counsel with Mr. Yatharth Singh, Mr.Vaibhav Joshi, Ms.A. Sahitya Veena & Mr.Utsav Vasudeva, Advs.

Mr.Aman Malik, Mr.Vijay Kumar Maurya and Ms.Shurbhi Bhardwaj,

Advs for NAA

37

+ W.P.(C) 14666/2021 & CM APPL.46201/2021, CM APPL.46202/2021 CM APPL.46203/2021

ANAND RATHI

..... Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ravi Prakash, CGSC for UOI with Ms. Shruti Shivkumar and Mr.

Taha Yasin, Advocates.

Mr.Aman Malik, Mr. Yunus Malik, Mr.Vijay Kumar Maurya and Ms.Shubhi Bhardwaj, Adv. for NAA

and DGAP





+ W.P.(C) 969/2020 & CM APPL.5342/2020

NESTLE INDIA LTD. & ANR.

..... Petitioners

Through: Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri,

Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Kritiman Singh, CGSC, with

Ms. Kunjala Bhardwaj, Advocate.

Mr. Tushar Mehta, Ld.SG, Mr. Zoheb Hossain, Mr. Vive, Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP

and NAA.

39

+ W.P.(C) 1171/2020

IFB INDUSTRIES LTD,

..... Petitioner

Through: Mr. S. Ganesh, Senior Advocate, Mr.

U. A Rana and Mr. Himanshu Mehta

Advocates

versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ANR.

..... Respondents

Through: Mr.Tushar Mehta, Ld.SG, Mr.Zoheb

Hossain, Mr. Vive, Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP

and NAA.





+ W.P.(C) 1406/2020 & CM No.4879/2020

M/S FRIENDS LAND DEVELOPERS Petitioner

Through: Mr.Prakash Kumar, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Mr. Puneet

Yadav, Advocates for UOI.

Ms.Sonia Sharma and Ms. Neha

Chugh, Advs. for R2 & 3.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Advs for

R-4 & 5

Mr.Jatin Puniyani, GP for UOI.

41

+ W.P.(C) 1780/2020

JOHNSON & JOHNSON PVT.LTD

..... Petitioner

Through: Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri,

Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vikram Jetly CGSC for UOI

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP

and NAA.

Ms. Sonu Bhatnagar, Sr. Standing





Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4.

42

+ W.P.(C) 2083/2020 & CM No.7369/2020

FUSION BUILDTECH PVT LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Mr. Puneet

Yadav, Advocates for UOI.

Mr. Aman Malik, Mr.Vijay Kumar Maurya and Ms.Shubhi Bhardwaj,

Advs. for NAA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4

43

+ W.P.(C) 2084/2020 & CM No.7371/2020

ASTER INFRAHOME PVT LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

versus

UNION OF INDIA & ORS.

Through: Mr. Rajesh Kumar with Mr. Puneet

Yadav, Advocates for UOI.

Mr.Samir Malik, Mr.Vijay Kumar Maurya and Ms.Shubhi Bhardwaj,

..... Respondents

Adv. for NAA and DGAP

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.





+ W.P.(C) 2445/2020

MIS SARVPRIYA SECURITIES PVT. LTD Petitioner

Through: Ms.Purvi Sinha, Ms.Hemlata Rawat

& Mr. Ayushman Vatsyayana and

Mr. Chetan Kumar Shukla,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Aman Malik, Mr. Vijay Kumar

Maurya and Ms.Shubhi Bhardwaj,

Advs. for NAA.

45

+ W.P.(C) 2490/2020

JOHNSON & JOHNSON PVT LTD,

..... Petitioner

Through: Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Tushar Mehta, Ld.SG, Mr.Zoheb

Hossain, Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP

and NAA.

46

+ W.P.(C) 2742/2020 & CM No.9552/2020

ACME HOUSING INDIA PVT. LTD. Petitioner

Through: Mr. Prateek Bansal, Advocate





versus UNION OF INDIA & ORS.

..... Respondents

Through: Ms. Nidhi Raman, CGSC with

Mr. Zubin Singh, Advocate for UOI. Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP

and NAA.

Mr.Sameer Malik, Mr.Vijay Kumar Maurya and Ms.Shubhi Bhardwaj,

Adv. for NAA and DGAP

47

+ W.P.(C) 3737/2020

PHILIPS INDIA LIMITED.

..... Petitioner

Through: Mr.S

Mr.Shashank Shekhar, Mr. Samyak Jain, Mr.Tushar Joshi, Mr.Vishal

Gourav, Advs

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vipul Agrawal, Advocate for

R-2&3.

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and NAA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-5 to R-7.

Ms. Mansie Jain, Adv for R-8. Mr.Jatin Puniyani, GP for UOI.





+ W.P.(C) 3910/2020

MACROTECH DEVELOPERS LTD. (FORMERLY KNOWN AS M/S LODHA DEVELOPERS LTD.) & ANR Petitioners

Through: Mr. Kamal Sawhney, Mr. Vinayak

Mathur, Mr. Ankit Sachdeva, Ms.Anishka Gupta and Ms. Komal

Arya, Advocates

versus

UNION OF INDIA & ORS Respondents

Through: Mr.Tushar Mehta, Ld.SG, Mr.Zoheb

Hossain, Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP

and NAA.

49

+ W.P.(C) 3911/2020

M/S NANI RESORTS AND FLORICULTURE PVT. LTD.

..... Petitioner

Through: Ms.Purvi Sinha, Ms.Hemlata Rawat

& Mr. Ayushman Vatsyayana and

Mr. Chetan Kumar Shukla,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Tushar Mehta, Ld.SG, Mr. Zoheb

Hossain, Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP

and NAA.

Mr.Rajeev K Panday, AAG, Mr.Rajeev M. Roy and Mr. P. Srinivasan, Advs. for State of

Haryana





Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-5 to 7.

50

W.P.(C) 4131/2020 +

> MS. SAMSONITE SOUTH ASIA PVT. LTD Petitioner Through: Mr. Alok Yadav, Adv.

> > versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Asheesh Jain, CGSC, Mr. Adarsh Kr. Gupta, Mr.Keshav Mann, Ms. Preeti Singh, Advocates for UOI. Mr. Tushar Mehta, Ld.SG, Mr. Zoheb Hossain. Mr. Vivek Gurnani. Mr. Aditya Chhajed and Mr. Dewang

Singh Chauhan, Advocates for DGAP and NAA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra,

Adv. & Ms. Kanak Grover, Adv.

51

W.P.(C) 4345/2020 +

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Mr.P.Chidambaram, Sr.Adv. with Mr. Through: R. Jawahar. Mr. Siddharth Bawa Mr.

Anuj Garg, Mr. Mohit Sharma Advs...

versus

UNION OF INDIA AND ORS & ORS. Respondents

> Mr. Tushar Mehta, Ld.SG, Mr. Zoheb Through:

Hossain, Mr. Vivek Gurnani. Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP

and NAA.





+ W.P.(C) 4348/2020

APEX MEADOWS PVT LTD

..... Petitioner

Through: Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri,

Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Jatin Puniyani, GP for UOI.

Ms. Neha Malik, Adv. for NAA and

DGAP.

Mr. M. Rambabu, Ms. Prity Kumari and Mr.N.Eswara Rao, Advs. for R-4. Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP

and NAA.

53

+ W.P.(C) 4375/2020

M/S PATANJALI AYURVED LTD Petitioner

Through: Mr.S.Ganesh, Sr. Adv. with

Mr.Priyadarshi Manish, Ms Anjali J Manish, Ms Devasha Shukla and

Ms. Harshita Singh, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Tushar Mehta, Ld.SG, Mr. Zoheb

Hossain, Mr. Vivek Gurnani,





Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and NAA.

54

+ W.P.(C) 4516/2020

MCNROE CONSUMER PRODUCTS PVT. LTD. Petitioner

Through: Mr. Tarun Gulati, Senior Adv. with

Mr. Kumar Visalaksh, Mr. Udit Jain,

Advocates

Mr.Dinesh Mohan Sinha, Mr.Rajeev Kr. Deora, Mr.N.K. Sharma, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP

and NAA.

Mr. Farman Ali, SPC, Mr. Krishan Kumar and Mr. Athar Raza Farooquei,

Adv. for UOI.

55

+ W.P.(C) 4607/2020

AFFINITI ENTERPRISES

..... Petitioner

Through:

Mr. R. Jawahar. Mr. Siddharth Bawa

Mr. Anuj Garg, Mr. Mohit Sharma

Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP

and NAA.





Mr. Farman Ali, SPC, Mr. Krishan Kumar and Mr.Athar Raza Farooquei, Adv. for UOI.
Mr. Ravi Chawla, Advocate for R-2 & 3

56

+ W.P.(C) 4824/2020 & CM No.2183/2021

M/S CILANTRO DINERS PVT. LTD Petitioner

Through: Mr.Nikhil Gupta, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Farman Ali, SPC, Mr. Krishan

Kumar and Mr. Athar Raza Farooquei,

Adv. for UOI.

Mr.Rony O. John, Mr.Piyush Swami and Mr.Arshdeep Singh, Advs. for R-

2 and 3.

57

+ W.P.(C) 4957/2020

WHIRLPOOL OF INDIA LTD

..... Petitioner

Through: Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri,

Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP





and NAA.

Mr. Farman Ali, SPC, Mr. Krishan Kumar and Mr. Athar Raza Farooquei,

Adv. for UOI.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-5.

58

+ W.P.(C) 5347/2020& CM No.23558/2020

GAURSONS REALTECH PVT LTD Petitioner

Through: Mr. Monish Panda, Mr. Mrinal Bharat

Ram, Mr. Prabjot Hora and Ms. Nikita

Patra, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Tushar Mehta, Ld.SG, Mr.Zoheb

Hossain, Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP

and NAA.

Mr.Bhagvan Swarup Shukla, SGSC,

for UOI

60

+ W.P.(C) 5798/2020

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through: Ms.Purvi Sinha, Ms.Hemlata Rawat

& Mr. Ayushman Vatsyayana and

Mr. Chetan Kumar Shukla,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Anil Soni, CGSC for UOI.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra,





Adv. & Ms. Kanak Grover, Adv. for R-2,5 to 7.
Mr.Jatin Puniyani, GP for UOI.
Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and NAA.

61

+ W.P.(C) 5979/2020 & CM No.21655/2020

EMAAR MGF LAND LTD

..... Petitioner

Through: Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri,

Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ravi Prakash, CGSC for UOI with Ms. Shruti Shivkumar and Mr. Taha Yasin Advocates

Taha Yasin, Advocates.

Mr. Tushar Mehta, Ld.SG, Mr. Zoheb Hossain, Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and NAA.

and NAA.

Mr. Parangat Pandey, Advocate for

R-3.

Mr. Satish Kumar, Sr. Standing

Counsel.

62

+ W.P.(C) 6671/2020

GAURAV SHARMA FOOD INDUSTRIES Petitioner Through: Mr.Nikhil Gupta, Adv.





versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vivek Kumar Goyal, CGSC for

UOI/R-1 and Mr.Bibhash Kumar,

Adv.

63

+ W.P.(C) 7412/2020 & CM No.24800/2020

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr. Anurag Soan, Mr. Rahul Sateeja

Mr.Deepak Thackur, Ms.Vrinda

Bagaria, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Tushar Mehta, Ld.SG, Mr.Zoheb

Hossain, Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP

and NAA.

Mr. Farman Ali, SPC, Mr. Krishan Kumar and Mr. Athar Raza Farooquei,

Adv. for UOI.

64

+ W.P.(C) 7736/2020

M/S PRASAD MEDIA CORPORATION PVT LTD Petitioner

Through: Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Ms. Aakanksha Kaul, Mr. Manek





Singh and Mr. Aman Sahani, Advs. for UOI.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4.

65

+ W.P.(C) 8229/2020

LITECON INDUSTRIES PVT.LTD. Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit Jain,

Advocates

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Farman Ali, SPC, Mr. Krishan

Kumar and Mr.Athar Raza Farooquei,

Adv. for UOI.

Mr. Vipul Agrawal, Advocate for

R-2&3.

Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs.

for NAA & DGAP

66

+ W.P.(C) 8751/2020 & CM No.28192/2020

M/S SIGNATURE BUILDERS PVT. LTD. Petitioner

Through: Mr.Puneet Agrawal, Ms.Hemlata

Rawat and Ms. Purvi Sinha, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Harish Vaidyanathan Shankar

CGSC, Ms. S. Bushra Kazim, Adv. & Ms.Manpreet Kaur Bhasin, GP for

UOI.





Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-2.

Mr. Tushar Mehta, Ld.SG, Mr. Zoheb Hossain, Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and NAA.

67

+ W.P.(C) 9146/2020 & CM No.29630/2020

LITE BITE TRAVELS FOODS PVT LTD Petitioner

Through: Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Ashwini Chawla, Adv. for R-2 &

3

68

+ W.P.(C) 9931/2020

M/S NIRALA PROJECT PVT LTD. Petitioner

Through: Ms.Purvi Sinha, Ms.Hemlata Rawat

& Mr. Ayushman Vatsyayana and

Mr. Chetan Kumar Shukla,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Ms. Aakanksha Kaul, Mr. Manek





Singh, mr.Aaman Sahani, Advocates

for UOI.

Mr. Farman Ali, SPC, Mr. Krishan Kumar and Mr.Athar Raza Farooquei,

Adv. for UOI.

Ms. Neha Malik, Adv. for R-3 & 4

69

+ W.P.(C) 9934/2020 & CM Nos.31623-24/2020

M/S S3 BUILDWELL LLP Petitioner

Through: Ms.Purvi Sinha, Ms.Hemlata Rawat

& Mr. Ayushman Vatsyayana and

Mr. Chetan Kumar Shukla,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Aakanksha Kaul, Mr.Manek

Singh, Advocate for UOI.

Mr. Tushar Mehta, Ld.SG, Mr. Zoheb Hossain, Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP

and NAA.

70

+ W.P.(C) 9935/2020 & CM Nos.31625-26/2020

M/S JMK HOLDINGS PVT LTD. Petitioner

Through: Ms.Purvi Sinha, Ms.Hemlata Rawat

& Mr. Ayushman Vatsyayana and

Mr. Chetan Kumar Shukla.

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Anurag Ahluwalia with

Mr. Danish Faraz Khan and





Mr. Rishab Narayan, Advocates for UOI.

Mr. Tushar Mehta, Ld.SG, Mr. Zoheb Hossain, Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and NAA.

71

+ W.P.(C) 10932/2020 & CM Nos.34237-38/2020, CM No.8172/2022

M/S EMAAR MGF LAND LTD

..... Petitioner

Through: N

Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri,

Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ravi Prakash, CGSC for UOI with Ms. Shruti Shivkumar and Mr.

Taha Yasin, Advocates.

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP

and NAA.

Ms. Neha Malik, Adv. for R-4.

Mr. Satish Kumar, Sr. Standing

Counsel for respondent No.3.

72

+ W.P.(C) 378/2019

HINDUSTAN UNILEVER LIMITED

..... Petitioner





Through: Mr. Ajay Bhargava, Ms. Natasha Syal,

Ms.Shweta Kabra, Mr. Aseem Chaturvedi and Ms.Prerna Singh,

Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vikrant N. Goyal, Adv. for UOI.

Mr. Bhagwan Swarup Shukla, CGSC with Mr. Sharvan Kumar Shukla,

Advocate. For UOI.

Mr. Tushar Mehta, Ld.SG, Mr. Zoheb Hossain, Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP

and NAA.

Mr. Vikrant N Goyal Advocate.

73

+ W.P.(C) 1418/2019 & CM No.6501/2019

M/S J.P. & SONS THROUGH: SHRI ANKIT KHANDELWAL, PROPRIETOR Petitioner

Through: Mr. Kamal Sawhney, Mr. Vinayak

Mathur, Mr. Ankit Sachdeva, Ms.Anishka Gupta and Ms. Komal

Arya, Advocates

versus

NATIONAL ANTI- PROFITEERING AUTHORITY THROUGH: ITS SECRETARY & ORS. Respondents

Through: Mr. Bhagwan Swarup Shukla, CGSC

with Mr. Sharvan Kumar Shukla,

Advocate. For UOI.

Mr. Sparsh Bhargava, Mr.Vinayak Mathur, Mr. Kamal Kumar Arya with Mr. Ankit Sachdeva, Advocates for

respondent No.4.





+ W.P.(C) 2347/2019

JUBILANT FOODWORKS LTD. & ANR. Petitioners

Through: Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Bhagwan Swarup Shukla, CGSC

with Mr. Sharvan Kumar Shukla,

Advocate. For UOI.

Mr. Tushar Mehta, Ld.SG, Mr. Zoheb Hossain, Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP

and NAA.

75

+ W.P.(C) 3759/2019

MASCOT BUILDCON PRIVATE LTD. Petitioner

Through: Mr. Aseem Mehrotra, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Bhagwan Swarup Shukla, CGSC

with Mr. Sharvan Kumar Shukla,

Advocate. For UOI.

Mr. Harish Vaidyanathan Shankar, CGSC with Ms.S.Bushra Kazim and Mr.Srish Kumar Mishra, Advocates

for UOI.

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Mr. Vivek Gurnani,





Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and NAA.

76

+ W.P.(C) 4213/2019

ABBOTT HEALTHCARE PRIVATE LIMITED

& ANR. Petitioners

Through: Mr. Ajay Bhargava, Ms. Natasha Syal,

Ms.Shweta Kabra, Mr. Aseem Chaturvedi and Ms.Prerna Singh,

Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ripudaman Bhardwaj, CGSC

With Kushagra Kumar, Adv

For Respondent/UOI.

Mr.Anurag Ahluwalia CGSC for

R1/UOI.

Mr. Tushar Mehta, Ld.SG, Mr. Zoheb Hossain, Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP

and NAA.

Mr.Jatin Puniyani, GP for UOI.

77

+ W.P.(C) 4818/2019

M/S CLOUDTAIL INDIA PVT. LTD & ANR. Petitioners

Through: Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Chandra Prakash, Advocate for

DGAP and NAA.





+ W.P.(C) 5558/2019 & CM No.24368/2019

UNICHARM INDIA PVT. LTD. Petitioner

Through: Mr.Rupender Sinhmar, Mr.Prahlad

Singh, Mr.K. Gurumurthy, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Farman Ali, SPC, Mr. Athar Raza

Farooquei, Adv. for UOI.

Mr.Anurag Ahluwalia CGSC, Mr.Danish Faraz Khan, Adv. for

R1/UOI.

80

+ W.P.(C) 7743/2019

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Through: Mr.P.Chidambaram, Sr.Adv. with Mr.

R. Jawahar. Mr. Siddharth Bawa Mr. Anuj Garg, Mr. Mohit Sharma Advs.

versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondents

Through: Mr.Abhay Prakash Sahay, CGSC,

Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs

for UOI.

Mr. Asheesh Jain, CGSC with Mr. Adarsh Kr. Gupta Mr. Keshav Mann and Ms. Preeti Singh, Advocates for

UOI.

Mr. Tushar Mehta, Ld.SG, Mr. Zoheb Hossain, Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang





Singh Chauhan, Advocates for DGAP and NAA.

81

+ W.P.(C) 8162/2019

AFFINITI ENTERPRISES

Through: Mr. R. Jawahar. Mr. Siddharth Bawa

Mr. Anuj Garg, Mr. Mohit Sharma

..... Petitioner

Advs.

versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondent

Through: Mr.Tushar Mehta, Ld.SG, Mr.Zoheb

Hossain, Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP

and NAA.

Mr. Abhay Prakash Sahay, CGSC, Ms. Mannu Singh, Mr. Kunal Dhawan, Ms. Swayamprabha, Advs

for UOI.

Mr. Ravi Chawla, Advocate for R-2

& 3

82

+ W.P.(C) 7910/2019 & CM No.32779/2019

SALARPURIA REAL ESTATE PVT. LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Bhagwan Swarup Shukla, CGSC

for UOI.,

Mr.Sushil Kumar Pandey, SPC Mr.Rahul Mourya, Adv. For UOI. Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr.





SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP

83

+ W.P.(C) 7911/2019

SATTVA DEVELOPERS PVT. LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Manish Mohan, CGSC with Mr. Devendra Kumar, Advocate for UOI. Mr.Abhay Prakash Sahay, CGSC, Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs

for UOI.

Mr. Gyanendra Singh, SC for NAA.

84

+ W.P.(C) 8078/2019

M/S SATYA ENTERPRISES

..... Petitioner

Through:

Mr.Sumit K Batra with Mr. Manish Khurana and Mr. Kshitij Chhabra,

Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Sushil Kumar Pandey with Mr. Rahul Maurya, SPC for UOI. Mr.Satyakam Advocate with Ms.

Jyoti Mehra, Advocate for R-4

GNCTD.

Mr.Ashish Verma and Mr.Debopriyo Moulik, Advs. for the respondents.





+ W.P.(C) 9053/2019

UNICHARM INDIA PVT. LTD Petitioner

Through: Mr.Rupender Sinhmar, Mr.Prahlad

Singh, Mr.K. Gurumurthy, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Farman Ali, SPC, Mr. Athar Raza

Farooquei, Adv. for UOI.

86

+ W.P.(C) 11253/2019 & CM No.46337/2019

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner

Through: Mr. Tarun Gulati, Sr. Adv. with

Mr. Vinayak Mathur, Mr. Ankit Sachdeva, Mr. Kamal Arya and

Ms. Anishka Gupta, Advocates

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Mr. Puneet

Yadav, Advocates for UOI.

Mr. Tushar Mehta, Ld.SG, Mr. Zoheb Hossain, Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP

and NAA.

87

+ W.P.(C) 12355/2019

PARAMOUNT, PROPBUILD PVT. LTD. Petitioner

Through: Mr. Giriraj Subramanium with

Mr. Abhishek Choudhary, Advs.

versus





UNION OF INDIA & ORS. Respondents

Through: Mr.Ruchir Mishra and Mr.Mukesh

Kumar Tiwari Advocates for UOI Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs.

for NAA & DGAP

88

+ W.P.(C) 12717/2019

BHARTIYA CITY DEVELOPERS PVT LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vikram Jetly CGSC for UOI.

Through: Mr. Chandra Prakash,

Advocate for DGAP and NAA.

89

+ W.P.(C) 12847/2019 & CM No.52474/2019

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through: Ms.Purvi Sinha, Ms.Hemlata Rawat

& Mr. Ayushman Vatsyayana and

Mr. Chetan Kumar Shukla,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vikram Jetly CGSC for UOI.

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP





and NAA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-2 & 5.

Mr.Jatin Puniyani, GP for UOI.

90

W.P.(C) 13163/2019 & CM APPL.53573/2019

HATHKARGAH LAGHU PATANG UDYOG SAMITI (REG.)

..... Petitioner

Through: Mr. Tariq Adeeb, Advocate.

versus

GOVERNMENT OF NCT OF DELHI AND ANR.

..... Respondent

Mr. Kartikay Bhaskar, proxy counsel Through:

for Mr. Karan Bhardwaj, ASC,

GNCTD for R-1 & 2

94

W.P.(C) 10999/2018 +

M/S PYRAMID INFRATECH PRIVATE LIMITED Petitioner

Mr. Abhishek A Rastogi, Adv. Through:

versus

UNION OF INDIA & ORS. Respondents

> Mr. Vinod Diwakar, CGSC with Through:

> > Mr. BN Dubey, Advocate for UOI. Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr. Vivek Gurnani, Ms. Tulika

Gupta & Mr.Aditya Chhated, Advs.

for NAA & DGAP





Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-3.

95

+ W.P.(C) 12444/2018

MASCOT BUILDCON PRIVATE LIMITED Petitioner Through: Mr.Aseem Mehrotra, Adv.

versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ORS.

..... Respondents

Through: Mr.Tushar Mehta, Ld.SG, Mr.Zoheb

Hossain, Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP

and NAA.

Mr. Farman Ali, SPC with Mr. Athar Raza Farooqui, Advocate for UOI.

96

+ W.P.(C) 12647/2018

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner

Through: Mr. Tarun Gulati, Sr. Adv. with

Mr. Vinayak Mathur, Mr.Ankit Sachdeva, Mr.Kamal Arya and

Ms. Anishka Gupta, Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through Mr. Anurag Ahluwalia with

Mr. Danish Faraz Khan and Mr. Rishab Narayan, Advocates for

UOI.





Mr. Tushar Mehta, Ld.SG, Mr. Zoheb Hossain, Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and NAA.

98

+ W.P.(C) 13194/2018

SHARMA TRADING COMPANY Petitioner

Through: Mr. Naresh Thacker, Mr. Kumar

Visalaksh, Mr. Udit Jain, Advocate

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Anurag Ahluwalia with

Mr. Danish Faraz Khan and Mr. Rishab Narayan, Advocates for

UOI.

Ms.Aakanksha Kaul, Mr.Manek

Singh, Advs. for NAA

Mr. Anurag Ahluwalia, CGSC with Mr. Danish Faraz Khan, Adv. for R-1.

161

+ W.P.(C) 10901/2020 & CM APPL. 34162/2020, CM APPL. 34163/2020

S.C. JOHNSON PRODUCTS PVT. LTD. Petitioner

Through: None.

versus

UNION OF INDIA, THROUGH ITS SECRETARY & ORS.

..... Respondents

Through: None.

CORAM:

HON'BLE MR. JUSTICE MANMOHAN HON'BLE MR. JUSTICE DINESH KUMAR SHARMA





% ORDER 29.04.2022

Heard in part.

List for further hearing on 02^{nd} May, 2022.

MANMOHAN, J

DINESH KUMAR SHARMA, J

APRIL 29, 2022 rb